

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1234
TO BE ANSWERED ON 27.07.2022

PERFORMANCE OF STATES RELATING TO THE MAJOR PROGRAMMES

1234 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry;
- (b) the factors attributable for the satisfactory performance of some States, if any;
- (c) the reasons for the unsatisfactory performance of some States, if any; and
- (d) the steps being undertaken to improve the performance of the States with reference to these major programmes of the Ministry?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c): The Department of Rural Development (DoRD), Ministry of Rural Development (MoRD) is implementing a number of major schemes viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The performance of the States under these schemes are at **Annexure**.

MGNREGS is a demand driven wage employment programme which aims to provide livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available. The performance of the State depends upon the availability of manpower at all levels including Gram Rojgar Sewak, Technical Assistants, the morale and technical competency of the manpower, technical and administrative oversight, financial management and oversight, grievance redressal system, functioning and staffing of Panchayati Raj system, effective coordination between community institutions, civil society organisations and Programme officials.

Under PMAY-G, the factors affecting performance are availability of manpower at all levels for implementing the programme including at field level, availability of construction material and masons, provision of land by the state to landless, timely release of fund by the state from treasury to Single Nodal Account (SNA), counseling of beneficiaries, public disclosure of the list of beneficiaries, effective administrative and technical oversight, onset of model code of

conduct due to general election/State Assembly or Panchayat election, natural calamities and pandemic like COVID-19 and sources for mobilisation of extra funds needed by some from formal sources etc.

Under PMGSY, the factors attributable for satisfactory performance by some states are favourable weather conditions, longer working season, timely release of State Share by the concerned State, execution capacity of the State, etc. The reasons for unsatisfactory performance of some states are adverse climatic conditions, tough terrain, short working season, poor contracting capacity of states, lack of response to tenders, financial capability of states to release funds, execution capacity of states etc.

Under DAY-NRLM, the factors attributable for the satisfactory performance by some states are positioning of adequate human resources at different levels, Stable leadership at the State Mission level, and State's proactiveness in identifying the local need-based interventions and their effective implementation. The reasons for unsatisfactory performance of some states are lack of adequate Human Resources, delays in fund disbursement, frequent change in leadership at the state level.

Under DDU-GKY and RSETI, the factors attributable for the satisfactory performance by some states are dedicated deployment of human resource for implementing of program, ownership of the program by State, timely release of funds, timely review and monitoring of activities for achievement of targets, utilisation of support cost funds provided for Skill Gap Study, IEC, capacity building activities, monitoring of program, Block Level Staff etc.

Under NSAP, the performance of the States/UTs is measured on the basis of the status of digitization of beneficiaries under three pension schemes against their ceilings on NSAP portal. Funds are released to States/UTs based on their ceilings or the number of beneficiaries digitized, whichever is lower.

Under SPMRM, the critical factors affecting performance are effective PMUs at all levels, timely release of funds, support lent by line departments for convergence activities, leadership and oversight by the State Govt. the factor like in timely utilization of funds both Critical Gap Fund (CGF), availability of sufficient administrative funds and interest taken by district officials etc. Taking some of the key performance indicators under the Mission a ranking system has been developed in RurbanSoft MIS.

Under WDC-PMKSY, the activities undertaken, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for assetless persons etc. Keeping focus on the completion of the sanctioned projects, Government has not sanctioned any new watershed projects under WDC-PMKSY 1.0 from 2015-16 onwards in the country. The continuation of the scheme as WDC-PMKSY 2.0 has been approved by Government on 15 December, 2021.

(d): Ministry of Rural Development (MoRD) accords emphasis for targeted implementation of its schemes/projects. The programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are:

(i) In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee

Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time.

(ii) The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.

(iii) In addition to above, the Ministry has arranged for sufficient fund for completion of works and further, bottlenecks like forest clearance that require facilitation with Ministry of Environment and Forests or Banks are also arranged.

(iv) Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.

(v) States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.

(vi) Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed or are under development in other areas too. The performance of officials are monitored against them.

(vii) Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.

(viii). Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1234 due for reply on 27.07.2022.

- I. State/UT-wise details of works completed under Mahatma Gandhi NREGS in the last three financial year 2019-20, 2020-21, 2021-22, 2022-23 (as on 21.07.2022)

Sl No	State/UTs	Works completed (in Numbers)			
		2019-20	2020-21	2021-22	2022-23 (as on 21.07.22)
1	Andaman And Nicobar	169	313	403	21
2	Andhra Pradesh	500051	777091	363107	5866
3	Arunachal Pradesh	1940	3124	2927	182
4	Assam	77344	131685	126594	81950
5	Bihar	463838	986987	1292291	170516
6	Chhattisgarh	381283	236368	209814	18250
7	Goa	76	221	180	5
8	Gujarat	134794	146477	95476	28173
9	Haryana	15920	21289	24031	803
10	Himachal Pradesh	51566	76468	85412	37873
11	Jammu And Kashmir	53970	66759	81001	12197
12	Jharkhand	353275	495478	532850	175631
13	Karnataka	336859	407173	515505	149592
14	Kerala	181065	193032	159365	13026
15	Ladakh	2006	403	1111	4
16	Lakshadweep	1	0	0	0
17	Madhya Pradesh	515338	725716	684227	245103
18	Maharashtra	334197	260673	227799	97983
19	Manipur	9356	15441	9457	1238
20	Meghalaya	21509	23300	10936	2040
21	Mizoram	19866	25021	22117	2337
22	Nagaland	3431	2987	601	270
23	Odisha	805806	425723	399699	158439
24	Puducherry	664	777	525	4
25	Punjab	32708	34307	48870	9566
26	Rajasthan	351171	400732	326578	57334
27	Sikkim	3916	5403	5757	1475
28	Tamil Nadu	432092	419190	485656	167195
29	Telangana	583151	508379	735326	95593
30	Tripura	61519	79134	64195	14016
31	Uttar Pradesh	656197	590675	969793	245157
32	Uttarakhand	52285	57898	37269	6183
33	West Bengal	1064580	1338050	1216932	188609
34	Dn Haveli And Dd	0	0	0	0
	Total	75,01,943	84,56,274	87,35,804	19,86,631

(as per NREGASoft)

II. PMAY-G – To be given. Physical Progress under Pradhan Mantri Awaas Yojana-Gramin

(Unit in numbers)

#SNo	State Name	MoRD Target	Sanctions Out of GEO Tagged	Completed
1	Arunachal Pradesh	41596	35211	5169
2	Assam	2084070	1290323	591774
3	Bihar	3883611	3665409	2629884
4	Chhattisgarh	1097150	1096478	825312
5	Goa	1707	243	133
6	Gujarat	449167	433469	382176
7	Haryana	30789	27152	21020
8	Himachal Pradesh	15483	15106	10214
9	Jammu And Kashmir	201633	195224	92070
10	Jharkhand	1603268	1583870	1230542
11	Kerala	42212	34487	20437
12	Madhya Pradesh	3789400	3719073	2611716
13	Maharashtra	1505983	1257707	833420
14	Manipur	46166	34471	15041
15	Meghalaya	81677	62328	30382
16	Mizoram	20518	13760	5559
17	Nagaland	24775	22301	4239
18	Odisha	2695837	1838545	1696312
19	Punjab	41117	37478	23170
20	Rajasthan	1733959	1726674	1321260
21	Sikkim	1409	1370	1070
22	Tamil Nadu	817439	751351	373438
23	Tripura	282238	231152	116980
24	Uttar Pradesh	2615951	2610354	2575775
25	Uttarakhand	29052	28445	22593
26	West Bengal	3482359	3468221	3344784
27	Andaman And Nicobar	1337	1347	1117
28	Dadra And Nagar Haveli	6763	5536	2158
29	Daman And Diu	68	47	13
30	Lakshadweep	53	53	44
31	Puducherry	0	0	0
32	Andhra Pradesh	256270	67565	46707
33	Karnataka	307746	160880	101675
34	Telangana	0	0	0
35	Ladakh	1992	1906	1428
	Total	27192795	24417536	18937612

Source: As per A2 report of Awaasoft as on 23.07.2022

III. The state-wise details of works sanctioned and completed under various interventions/ verticals of PMGSY since inception till 22nd July, 2022

State/UTs	Sanctioned			Completed			Balanced Road Length		
	No. of Roads	Road Length	No. of Bridges	No. of Roads	Road Length	No. of Bridges	No. of Roads	Road Length	No. of Bridges
Andaman And Nicobar	115	200	0	25	45	0	90	154	0
Andhra Pradesh	5,106	18973	304	4,799	16554	258	307	1903	46
Arunachal Pradesh	1,388	14384	237	1,129	12112	149	259	2257	88
Assam	9,216	32468	1,468	8,543	30573	1248	673	1752	220
Bihar	18,519	63187	1,523	17,666	56265	1136	853	5041	387
Chhattisgarh	8,925	45618	464	8,197	41753	345	728	2648	119
Goa	70	156	0	70	155	0	0	0	0
Gujarat	4,826	15731	88	4,629	14134	87	197	1423	1
Haryana	773	8111	18	671	7346	18	102	715	0
Himachal Pradesh	3,579	21859	104	3,241	20197	82	338	1363	22
Jammu And Kashmir	3,215	19053	239	2,461	17402	158	754	1391	81
Jharkhand	7,818	30594	712	7,330	27417	516	488	2550	196
Karnataka	4,382	23978	148	3,870	22241	78	512	1678	70
Kerala	1,666	4577	4	1,493	3787	2	173	755	2
Ladakh	142	1207	3	113	919	3	29	271	0
Madhya Pradesh	20,436	93623	1,523	19,661	86049	961	775	4492	562
Maharashtra	6,471	30947	901	5,960	26942	824	511	3410	77
Manipur	1,913	11673	211	1,646	9460	85	267	2205	126
Meghalaya	1,174	4755	112	861	3831	49	313	919	63
Mizoram	351	4483	0	259	4127	0	92	344	0
Nagaland	356	4382	53	314	4120	37	42	262	16
Odisha	17,929	74758	652	16,549	65387	512	1380	6951	140
Pondicherry	45	106	0	0	0	0	45	106	0
Punjab	1,379	10364	23	1,188	8714	7	191	1610	16
Rajasthan	17,816	75332	38	17,707	72554	33	109	470	5
Sikkim	995	4915	99	855	4411	33	140	449	66
Tamilnadu	9,693	23711	131	9,262	21937	131	431	1604	0
Telangana	3,540	14555	513	3,049	11925	304	491	2357	209
Tripura	1,404	5240	67	1,314	4728	50	90	341	17
Uttar Pradesh	21,099	77257	18	19,125	62569	9	1974	13596	9
Uttarakhand	2,412	20283	369	1,924	18683	128	488	1419	241
West Bengal	7,303	37087	60	7,081	36363	25	222	413	35
Total	1,84,056	7,93,567	10,082	1,70,992	7,12,704	7268	13,064	64847	2814

*Balance road length is less than the difference of sanctioned and completed length due to the reasons that some habitations were connected with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, et

**IV. DAY-NRLM- Intensive Districts & Blocks and promotion of community institutions
- Cumulative Progress upto June 2022**

Sl No	State/UTs	Districts	Intensive Blocks	Household Mobilized	Self Help Group (SHG)	Village Organisation (VO)	Cluster Level Federation (CLF)
1	Andhra Pradesh	13	662	8303043	820023	27548	656
2	Assam	34	219	3418948	314247	18454	721
3	Bihar	38	534	11612867	1003176	64899	1220
4	Chhattisgarh	28	146	2337360	217425	13266	560
5	Gujarat	33	248	2638263	260544	9823	734
6	Jharkhand	24	263	3446912	277850	19036	930
7	Karnataka	31	226	2769211	226590	28459	5759
8	Kerala	14	152	3636233	252089	15915	939
9	Madhya Pradesh	52	313	4262235	379467	35734	1259
10	Maharashtra	34	351	5718451	563148	27964	1517
11	Odisha	30	314	5268424	503542	46676	5622
12	Rajasthan	33	352	2521023	224603	16589	547
13	Tamil Nadu	37	388	3527712	295053	10515	388
14	Telangana	32	542	4577278	435964	17756	542
15	Uttar Pradesh	75	826	6513822	614483	30827	1719
16	West Bengal	22	342	10071055	959924	38853	3344
17	Haryana	22	141	543282	51653	3492	177
18	Himachal Pradesh	12	87	299672	36929	1650	37
19	Jammu & Kashmir	20	112	526412	63475	5267	490
20	Punjab	23	126	341656	33589	2223	77
21	Uttarakhand	13	95	308860	39564	4382	261
22	Arunachal	23	67	40582	4740	420	15
23	Manipur	16	55	44986	4114	263	10
24	Meghalaya	11	46	400597	40774	3748	36
25	Mizoram	11	26	67535	7943	612	32
26	Nagaland	11	74	111496	12660	1082	48
27	Sikkim	6	33	49778	5291	482	32
28	Tripura	8	58	324077	35718	1565	41
29	Andaman & Nicobar	3	9	10607	1067	79	4
30	Goa	2	12	44328	3433	169	0
31	Ladakh	2	8	2537	517	43	3
32	Lakshadweep	1	7	3639	318	0	0
33	Puducherry	2	3	47392	3624	102	3
34	Daman Diu and Nagar Haveli	3	3	8110	755	14	0
	Total	719	6840	8,37,98,383	76,94,292	4,47,907	27,723

V. The detail of State-wise Progress under DDU-GKY over the last three year and current year upto on 30th June 22.

Sl. No.	State	FY 19-20		FY 20-21		FY 21-22		FY 22-23 (upto 30.06.2022)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	15933	10795	4156	2177	1606	2135	26	38
2	Arunachal Pradesh	84	0	28	33	233	71	52	7
3	Assam	11993	13862	1966	3296	3553	916	1564	119
4	Bihar	14301	5916	2687	2745	7099	2491	2332	48
5	Chhattisgarh	9798	3842	1109	3683	6499	2883	1721	63
6	Gujarat	3084	2249	240	875	830	599	269	4
7	Haryana	1948	6013	26	1213	1772	680	771	75
8	Himachal Pradesh	1980	1073	0	117	334	10	392	8
9	Jammu & Kashmir	10516	1319	3454	1945	2300	1102	848	21
10	Jharkhand	12866	8224	1050	1879	4035	1354	1082	133
11	Karnataka	5797	7226	769	1649	1442	673	700	14
12	Kerala	12812	8390	3053	2931	3219	1097	779	125
13	Madhya Pradesh	10433	7348	903	969	6825	3977	2737	267
14	Maharashtra	13521	12765	874	3319	348	1612	235	3
15	Manipur	1780	573	338	387	811	139	35	7
16	Meghalaya	1518	686	83	158	456	241	359	0
17	Mizoram	554	359	37	88	105	94	135	0
18	Nagaland	1220	403	221	278	1009	614	314	0
19	Odisha	43278	30607	7978	7729	10474	4828	2491	420
20	Punjab	2002	1311	2922	1931	6976	4188	1601	787
21	Rajasthan	14530	4692	981	1759	3096	3130	448	9
22	Sikkim	462	32	0	43	90	0	50	12
23	Tamil Nadu	9685	3324	213	1286	8228	2941	2835	257
24	Telangana	9731	6839	2752	1436	3177	2494	249	1
25	Tripura	1407	524	21	609	1049	193	373	17
26	Uttar Pradesh	24895	7341	1540	4068	16898	3765	5972	246
27	Uttarakhand	1518	672	367	416	3645	917	1042	270
28	West Bengal	9531	3829	521	2544	732	2424	879	3
29	Puducherry					165	44	0	0

VI. The detail of State-wise Progress under RSETIs during the last three year including current year upto on 30th June 22.

Sl. No.	Name of the State	FY 2019-20		FY 2020-21		FY 21-22		FY 22-23 as on 30th June 22	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andhra Pradesh	9884	7179	5002	3836	7817	6522	1996	1075
2	Arunachal Pradesh	211	294	18	57	225	0	0	158
3	Assam	11922	7680	7208	5145	10017	8335	3454	925
4	Bihar	24961	18393	14868	10817	21268	14330	4661	1326
5	Chhattisgarh	12146	8209	7003	4927	10030	7257	2336	609
6	Gujarat	20447	14075	11233	7859	15993	12863	4720	889
7	Haryana	14391	10493	11301	6744	11045	8176	2592	861
8	Himachal Pradesh	4949	3541	3227	2019	4750	3208	1587	369
9	Jharkhand	15911	12630	11467	7982	13725	10828	2476	687
10	Karnataka	24676	20257	16333	12649	18332	17059	4558	2740
11	Kerala	10236	9610	5090	4752	5980	5801	1866	1310
12	Madhya Pradesh	31521	20982	19180	15530	22956	18490	5348	1509
13	Maharashtra	24614	19668	16559	13033	19606	15251	4750	931
14	Manipur	495	351	287	277	364	301	160	97
15	Meghalaya	1629	989	959	687	1649	868	519	162
16	Mizoram	939	957	613	457	651	636	146	64
17	Nagaland	356	202	199	118	338	272	151	24
18	Odisha	20489	14933	15321	11574	16049	13978	4003	1520
19	Punjab	9280	5605	7501	5489	9241	6972	2690	1099
20	Rajasthan	27023	18789	19904	12682	23160	19032	5977	3267
21	Sikkim	364	489	202	134	203	146	30	3
22	Tamil Nadu	27112	17790	15233	12517	17187	14796	5610	2269
23	Telangana	6435	5714	3703	2647	5413	5214	1559	338
24	Tripura	2533	1775	1893	836	2274	1781	756	62
25	Andaman & N	489	316	318	135	412	381	13	44
26	D & N Haveli	763	509	560	437	561	447	81	2
27	J & K	8662	7022	4552	3955	5277	4148	1709	841
28	Ladakh	603	233	408	328	535	384	123	68
29	Lakshadweep	36	0	162	98	139	34	66	0
30	Pondicherry	762	543	583	420	568	485	133	119
31	Uttar Pradesh	50845	38070	41995	27673	52909	46948	15836	4708
32	Uttarakhand	6765	5387	6383	4829	6258	4413	1465	544
33	West Bengal	12576	8960	5876	4591	9182	7073	2460	794

VII. National Social Assistance Programme

Sl. No.	States/UTs	State Cap/Ceiling	Beneficiaries Digitized/ Covered	% of Digitization	Funds released (Rs. in Lakh)	
					2020-21	2021-22
1	Andhra Pradesh	932661	932661	100%	28689.73	21664.62
2	Bihar	3757323	3757323	100%	124783.96	127828.22
3	Chhattisgarh	937139	869083	93%	15268.74	26599.26
4	Goa	21687	11314	52%	0.00	0.00
5	Gujarat	832638	819658	98%	25703.71	17643.96
6	Haryana	327269	325342	99%	4447.76	0.00
7	Himachal Pradesh	119472	112010	94%	4632.04	1159.75
8	Jharkhand	1296961	1288652	99%	28902.03	45985.53
9	Karnataka	1475597	1395088	95%	48751.16	47530.93
10	Kerala	688329	688329	100%	28681.59	0.00
11	Madhya Pradesh	2205963	2205963	100%	69131.26	56885.62
12	Maharashtra	1500000	1216223	81%	32105.37	26096.49
13	Odisha	2037955	2012451	99%	59127.76	63733.41
14	Punjab	249699	135231	54%	4354.26	1062.86
15	Rajasthan	1135202	1108850	98%	32929.06	9377.69
16	Tamilnadu	1866209	1850154	99%	30821.44	84192.43
17	Telangana	666553	666553	100%	32050.25	10751.78
18	Uttar Pradesh	5519621	5412078	98%	140303.84	146688.27
19	Uttarakhand	349197	234950	67%	11157.95	5108.75
20	West Bengal	2179743	2065933	95%	60731.98	43409.07
	Sub Total	28099218	27107846		782573.878	735718.64
21	Arunachal Pradesh	34139	6294	18%	0.00	0.00
22	Assam	864306	824422	95%	30341.53	29622.26
23	Manipur	65095	62588	96%	2956.68	489.45
24	Meghalaya	87447	64673	74%	2069.72	1033.56
25	Mizoram	27576	27448	100%	1021.60	514.64
26	Nagaland	49210	49210	100%	2021.02	1511.40
27	Sikkim	18849	18344	97%	922.76	0.00
28	Tripura	161581	117785	73%	1287.21	2718.09
	Sub Total	1308203	1170764		40620.52	35889.4
29	A&N Islands	7729	595	8%	111.30	0.00
30	Chandigarh	6257	3415	55%	0.00	0.00
31	D&N Haveli & D & Diu	11010	11010	100%	0.00	0.00
32	NCT Delhi	162085	158521	98%	2705.56	5313.20
33	Lakshadweep	143154	139609	98%	2440.32	3776.72
34	Puducherry	7294	6847	94%	104.79	0.00
35	J&K	721	306	42%	0.00	0.00
36	Ladakh	28757	28047	98%	1146.84	599.42
	GRAND TOTAL	29749401	28626960		829703.21	781297.38

VIII. State/UT wise physical progress under SPMRM

Sl. No.	State Name	Total No. Of Cluster	Physical Progress		
			Proposed	Ongoing	Completed
			No. of Works	No. of Works	No. of Works
1	Andaman & Nicobar Islands	1	207	70	79
2	Andhra Pradesh	13	8492	2856	5320
3	Arunachal Pradesh	4	376	9	106
4	Assam	9	1947	537	57
5	Bihar	11	2623	455	454
6	Chhattisgarh	19	7199	1061	5022
7	Dadra & Nagar Haveli & Daman & Diu	2	107	30	21
8	Goa	2	74	0	0
9	Gujarat	16	630	120	437
10	Haryana	10	1974	621	1113
11	Himachal Pradesh	6	2402	321	556
12	Jammu & Kashmir	2	408	52	101
13	Jharkhand	15	3954	1970	1228
14	Karnataka	8	3721	573	2889
15	Kerala	13	2209	515	910
16	Ladakh	1	65	5	11
17	Lakshadweep	1	81	7	12
18	Madhya Pradesh	19	3462	670	969
19	Maharashtra	20	9199	1120	2108
20	Manipur	4	86	25	3
21	Meghalaya	4	584	63	101
22	Mizoram	4	335	68	188
23	Nagaland	2	65	0	0
24	Odisha	14	3296	305	1077
25	Puducherry	2	34	13	1
26	Punjab	8	496	237	122
27	Rajasthan	16	6563	854	2142
28	Sikkim	3	175	51	90
29	Tamil Nadu	12	1850	314	1456
30	Telangana	17	10169	1653	7777
31	Tripura	7	478	293	100
32	Uttar Pradesh	20	1617	613	777
33	Uttarakhand	7	966	370	441
34	West Bengal	7	0	0	0
	Total	299	75844	15851	35668

IX. State/UT-wise details of WDC-PMKSY 1.0 projects funded by Department of Land Resources and projects completed

Sl. No.	State /UT	No of projects funded by DoLR	Projects reported completed (as on 18.07.2022)
1	Andhra Pradesh	373	315
2	Arunachal Pradesh	114	114
3	Assam	280	280
4	Bihar	64	64
5	Chhattisgarh	208	208
6	Gujarat	489	489
7	Haryana	75	47
8	Himachal Pradesh	131	109
9	UT of Jammu & Kashmir	119	37
10	UT of Ladakh	11	2
11	Jharkhand	143	143
12	Karnataka	429	429
13	Kerala	69	69
14	Madhya Pradesh	446	446
15	Maharashtra	1024	845
16	Manipur	61	61
17	Meghalaya	61	61
18	Mizoram	49	49
19	Nagaland	111	111
20	Odisha	234	234
21	Punjab	33	33
22	Rajasthan	820	601
23	Sikkim	6	6
24	Tamil Nadu	270	270
25	Telangana	276	191
26	Tripura	56	56
27	Uttar Pradesh	249	249
28	Uttarakhand	62	62
29	West Bengal	119	119
30	Goa	There was no sanctioned project in Goa under WDC-PMKSY1.0	
	Total	6382	5700

X. Details of projects sanctioned, area covered, total project cost and Central share released under WDCPMKSY 2.0

S. No.	State /UT	No. of projects sanctioned	Area in (Lakh ha)	Total Project cost (Rs in Crore)	Central share Released during 2021-22 (Rs in Crore)
1	Andhra Pradesh	59	2.44405	563.1076	45.74
2	Arunachal Pradesh	66	1.45915	408.5620	22.98
3	Assam	29	1.28574	293.0028	16.48
4	Bihar	34	1.66631	427.0372	112.94
5	Chhattisgarh	45	2.50496	613.6629	23.01
6	Gujarat	51	2.92367	687.8063	25.79
7	Goa	5	0.19985	55.9580	2.10
8	Haryana	9	0.31221	80.5926	3.02
9	Himachal Pradesh	26	0.54000	151.2000	8.51
10	Jharkhand	30	1.48000	393.5300	27.28
11	Karnataka	57	2.75006	642.2615	119.83
12	Kerala	6	0.26163	73.2564	13.25
13	Madhya Pradesh	82	4.94670	1088.2740	75.03
14	Maharashtra	144	5.65065	1335.5660	50.08
15	Manipur	13	0.58690	164.3320	9.24
16	Meghalaya	28	0.54730	153.2440	60.80
17	Mizoram	18	0.44600	124.8800	7.03
18	Nagaland	5	0.20000	56.0000	13.63
19	Odisha	50	2.78507	724.0178	123.18
20	Punjab	7	0.28867	80.8276	3.03
21	Rajasthan	145	7.49778	1857.7020	282.56
22	Sikkim	6	0.20000	56.0000	3.15
23	Tamil Nadu	27	1.30330	286.7300	10.75
24	Telangana	34	1.41900	357.6572	27.60
25	Tripura	13	0.20000	56.0000	20.30
26	Uttar Pradesh	53	2.63961	580.7142	21.78
27	Uttarakhand	12	0.70231	196.6468	11.06
28	West Bengal	27	1.29200	350.6000	13.15
	Union Territories				
29	Jammu & Kashmir	18	0.67828	189.9184	11.87
30	Ladakh*	-	-	-	-
	Grand Total	1099	49.2112	12049.0873	1165.17

* As on 20.07.2022, under WDC-PMKSY 2.0, no project sanctioned to Ladakh